

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI


C.S.P. No. 355/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2017

NAME OF THE PARTIES: M/s. Nirlep Appliances Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Seensila Chavan i/b. Chandrakant Mhadeshwar	Adv for Petitioner	

Common Order

CSP 355/230-232/NCLT/MB/MAH/2017

CSP 356/230-232/NCLT/MB/MAH/2017

Allowed, vide separate order.

Sd/-

**B.S.V. PRAKASH KUMAR**  
**Member (Judicial)**